

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

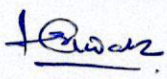
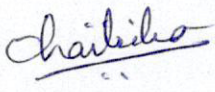
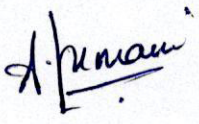
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd.
V/s.

M/s. Neelkanth Township & Construction P. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Sachin Kerdalkar ilb. Madekar & Co. for Petitioners.	Advocate.	
2)	Ms. Nidhi Singh a/w Ms. Chaitrika Patki ilb Vidhi Partners	Adv. for Respondent Nos. 2, 7, 9, 10 - 16	
3)	Ms. Aarti Jumanani ilb AAK Legal	Adv. for Respondent No. 5 (in I.A.)	

Order

CP No.15/241-242/ NCLT/MB//MAH/2016

At request of the parties, list this matter for hearing on 12.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)